

## HARYANA VIDHAN SABHA

**LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON THURSDAY, THE 27<sup>TH</sup> MARCH, 2008 AT 2.00 P.M. (SECOND SITTING)**

### **I. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET 2008-2009.**

Demand No. 1	A MINISTER	to move that a sum not exceeding <b>Rs. 16,86,31,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 1 - <b><u>Vidhan Sabha.</u></b>	Budget Estimates 2008-09  Pages 1-3
Demand No. 2	A MINISTER	to move that a sum not exceeding <b>Rs. 312,12,21,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 2 - <b><u>General Administration.</u></b>	Budget Estimates 2008-09  Pages 4-12, 22-28, 66-81, 257-270, 340-341, 625-629
Demand No. 3	A MINISTER	to move that a sum not exceeding <b>Rs. 949,68,67,000 for revenue expenditure</b> and <b>Rs. 78,88,28,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 3 - <b><u>Home.</u></b>	Budget Estimates 2008-09  Pages 13-21, 87-107, 644, 651
Demand No. 4	A MINISTER	to move that a sum not exceeding <b>Rs. 384,50,25,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 4 - <b><u>Revenue.</u></b>	Budget Estimates 2008-09  Pages 29-36, 327-336, 448-450, 636-639, 667
Demand No. 5	A MINISTER	to move that a sum not exceeding <b>Rs. 70,47,48,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 5 - <b><u>Excise &amp; Taxation.</u></b>	Budget Estimates 2008-09  Pages 37-44, 48-50
Demand No. 6	A MINISTER	to move that a sum not exceeding <b>Rs. 1833,21,77,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 6 - <b><u>Finance.</u></b>	Budget Estimates 2008-09  Pages 51-65, 82-86, 144-146, 633-635

Demand No. 7	A MINISTER	to move that a sum not exceeding <b>Rs. 1249,73,27,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 7 – <b><u>Other Administrative Services.</u></b>	Budget Estimates 2008-09  Pages 111-116, 128-143, 147- 149, 645
Demand No. 8	A MINISTER	to move that a sum not exceeding <b>Rs. 695,14,00,000 for revenue expenditure</b> and <b>Rs. 881,67,50,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 8 – <b><u>Buildings &amp; Roads.</u></b>	Budget Estimates 2008-09  Pages 117-127, 246-249, 576- 579, 645-649, 651, 653-655, 669, 673-675
Demand No. 9	A MINISTER	to move that a sum not exceeding <b>Rs. 3329,46,05,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 9 – <b><u>Education.</u></b>	Budget Estimates 2008-09  Pages 150-196
Demand No. 10	A MINISTER	to move that a sum not exceeding <b>Rs. 1104,02,76,000 for revenue expenditure</b> and <b>Rs. 781,50,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 10 – <b><u>Medical &amp; Public Health.</u></b>	Budget Estimates 2008-09  Pages 197-245, 622-624, 650
Demand No. 11	A MINISTER	to move that a sum not exceeding <b>Rs. 399,97,50,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 11 – <b><u>Urban Development.</u></b>	Budget Estimates 2008-09  Pages 250-256
Demand No. 12	A MINISTER	to move that a sum not exceeding <b>Rs. 122,74,22,000 for revenue expenditure</b> and <b>Rs. 14,00,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 12 – <b><u>Labour &amp; Employment.</u></b>	Budget Estimates 2008-09  Pages 280-302, 654
Demand No. 13	A MINISTER	to move that a sum not exceeding <b>Rs. 1245,98,92,000 for revenue expenditure</b> and <b>Rs. 5,21,60,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 13 – <b><u>Social Welfare &amp; Rehabilitation.</u></b>	Budget Estimates 2008-09  Pages 271-279, 303-326, 337- 339, 652-653

Demand No. 14	A MINISTER	to move that a sum not exceeding <b>Rs. 43,51,64,000 for revenue expenditure</b> and <b>Rs. 2046,05,54,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 14 – <b><u>Food &amp; Supplies.</u></b>	Budget Estimates 2008-09  Pages 422-425, 656-658
Demand No. 15	A MINISTER	to move that a sum not exceeding <b>Rs. 3407,78,00,000 for revenue expenditure</b> and <b>Rs. 1441,70,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 15 – <b><u>Irrigation.</u></b>	Budget Estimates 2008-09  Pages 460-547, 549-551, 660- 664, 667-668
Demand No. 16	A MINISTER	to move that a sum not exceeding <b>Rs. 105,02,61,000 for revenue expenditure</b> and <b>Rs. 82,42,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 16 – <b><u>Industries.</u></b>	Budget Estimates 2008-09  Pages 108-110, 552-572, 620- 621, 636-639, 669-670, 672
Demand No. 17	A MINISTER	to move that a sum not exceeding <b>Rs. 460,54,31,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 17 – <b><u>Agriculture.</u></b>	Budget Estimates 2008-09  Pages 342-371, 426-430, 441- 443, 545-548, 656-658
Demand No. 18	A MINISTER	to move that a sum not exceeding <b>Rs. 247,03,51,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 18 – <b><u>Animal Husbandry.</u></b>	Budget Estimates 2008-09  Pages 372-402
Demand No. 19	A MINISTER	to move that a sum not exceeding <b>Rs. 20,94,90,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 19 – <b><u>Fisheries.</u></b>	Budget Estimates 2008-09  Pages 403-409, 426-430

Demand No. 20	A MINISTER	to move that a sum not exceeding <b>Rs. 175,57,49,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 20 – <b><u>Forests.</u></b>	Budget Estimates 2008-09  Pages 366-371, 410-421, 426-430
Demand No. 21	A MINISTER	to move that a sum not exceeding <b>Rs. 800,54,97,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 21 – <b><u>Community Development.</u></b>	Budget Estimates 2008-09  Pages 444-447, 451-459, 640-643
Demand No. 22	A MINISTER	to move that a sum not exceeding <b>Rs. 55,23,10,000 for revenue expenditure</b> and <b>Rs. 15,40,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 22 – <b><u>Co-operation.</u></b>	Budget Estimates 2008-09  Pages 246-249, 271-302, 399-402, 431-440, 555-567, 651, 654, 656-659, 669, 671
Demand No. 23	A MINISTER	to move that a sum not exceeding <b>Rs. 792,62,35,000 for revenue expenditure</b> and <b>Rs. 144,91,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 23– <b><u>Transport.</u></b>	Budget Estimates 2008-09  Pages 45-47, 573-575, 580-619, 673-674, 677-682
Demand No. 24	A MINISTER	to move that a sum not exceeding <b>Rs. 1,87,97,000 for revenue expenditure</b> and <b>Rs. 9,70,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 24 – <b><u>Tourism.</u></b>	Budget Estimates 2008-09  Pages 630-632, 683
Demand No. 25	A MINISTER	to move that a sum not exceeding <b>Rs. 391,66,70,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 25 – <b><u>Loans &amp; Advances by State Government.</u></b>	Budget Estimates 2008-09  Pages 768-785

## **II. LEGISLATIVE BUSINESS**

1. The Haryana Lifts and Escalators Bill, 2008.                      A MINISTER                      to introduce the Haryana Lifts and Escalators Bill;

to move that the Haryana Lifts and Escalators Bill be taken into consideration at once;

Also to move that the Bill be passed.
  
2. The Haryana Evacuee Properties (Management and Disposal) Bill, 2008.                      A MINISTER                      to introduce the Haryana Evacuee Properties (Management and Disposal) Bill;

to move that the Haryana Evacuee Properties (Management and Disposal) Bill be taken into consideration at once;

Also to move that the Bill be passed.
  
3. The Haryana Cattle Fairs (Amendment) Bill, 2008.                      A MINISTER                      to introduce the Haryana Cattle Fairs (Amendment) Bill;

to move that the Haryana Cattle Fairs (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed.
  
4. The Haryana Tax on Entry of Goods into Local Areas Bill, 2008.                      A MINISTER                      to introduce the Haryana Tax on Entry of Goods into Local Areas Bill;

to move that the Haryana Tax on Entry of Goods into Local Areas Bill be taken into consideration at once;

Also to move that the Bill be passed.

**CHANDIGARH :  
THE 26<sup>TH</sup> MARCH, 2008.**

**SUMIT KUMAR,  
SECRETARY.**